

Dam Safety Measures for Dams other than Specified Dams Regulations, 2024.

[Placed in Library. For (1) and (2), See No. L.T. 2476/18/25]

**Reports and accounts (2023-24) of the Commission of Railway Safety, New Delhi and Indira Gandhi Rashtriya Uran Akademi, Amethi, Uttar Pradesh and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI MURLIDHAR MOHOL): Sir, I lay on the Table—

(i) (1) A copy each (in English and Hindi) of the following papers, under Section 10 of the Indian Railways Act, 1989 and Section 13 of the Metro Railways (Operation and Maintenance) Act, 2002: -

(a) Annual Report of the Commission of Railway Safety, New Delhi, for the year 2023-24.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2578/18/25]

(ii) A copy each (in English and Hindi) of the following papers: -

(a) Annual Report and Accounts of the Indira Gandhi Rashtriya Uran Akademi, Amethi, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T.2481/18/25]

**Notifications of the Ministry of Minority Affairs**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, with your kind permission, on behalf of my colleague, Shri George Kurian, I lay on the Table—

(i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Minority Affairs, issued under Section 44 of the Haj Committee Act, 2002: -

(1) S.O. 593(E)., dated the 3<sup>rd</sup> February, 2025, adopting the Central Civil Services (CCS) Conduct Rules, 1964 and Central Civil Services (CCS)-